

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 70(ND)/2016

IN THE MATTER OF:

Government of Rajasthan **APPLICANT / PETITIONER**
Vs
M/s Man Industrial Corporation Ltd.&Ors. **RESPONDENT**

SECTION:

Under Section 397 & 398

Order delivered on 22.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**


**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**


For the APPLICANT / PETITIONER :- Mr. P Nagesh, Advocate
Mr. Suman Kumar, Advocate

For the RESPONDENT :- Mr. Anju Jain, Advocate
Mr. Hitesh Sachar, Advocate
Mr. Meghna Nagpal, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 25th September 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**